

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 1142  
TO BE ANSWERED ON 07<sup>TH</sup> FEBRUARY, 2020**

**CULTIVATION AND CONSERVATION OF MEDICINAL PLANTS**

**1142. DR. SHRIKANT EKNATH SHINDE:  
SHRIMATI POONAM MAHAJAN:  
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:  
DR. SUJAY RADHAKRISHNA VIKHE PATIL:  
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:  
SHRI HEMANT SRIRAM PATIL:  
SHRI MOHAMMED FAIZAL P.P.:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the details of medicinal plants available in the country and the different schemes being implemented for the cultivation, processing, promotion and conservation of medicinal plants under AYUSH Ministry;
- (b) the action taken to ensure the availability of high quality AYUSH drugs to the public;
- (c) the details of financial assistance provided to various States/UTs including Maharashtra during 2014-15 to 2019-20 for conservation and cultivation of medicinal plants and infrastructure development under AYUSH Ministry; and
- (d) the achievements made so far in the promotion and propagation of AYUSH system and medicines outside the country?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): As per information of the Botanical Survey of India (BSI), an organization under Ministry of Environment, Forests & Climate Change, Government of India, estimated more than 8,000 species of medicinal plants are found in India.

The National Medicinal Plants Board (NMPB), Ministry of AYUSH is presently implementing following schemes to encourage farming / cultivation, conservation, processing and promotion of medicinal plants throughout the country:

1. Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under 'Medicinal Plants' component of the NAM scheme the large scale farming / cultivation of medicinal plants is being supported. As per the scheme guidelines, the support is provided for:

- (i) Cultivation of prioritized medicinal plants on farmer's land.
- (ii) Establishment of nurseries for supply of quality planting material.
- (iii) Post-harvest management.
- (iv) Primary processing, marketing infrastructure etc.

For cultivation, the support is provided as subsidy to farmers @ 30%, 50% and 75% based on cost of cultivation.

2. Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants". Under the scheme, the project based support is provided for following activities:

- (i) *In-situ* conservation through development of Medicinal Plants Conservation and Development Areas (MPCDAs).
- (ii) *In-situ/Ex-situ* resource augmentation.
- (iii) *Ex-situ* conservation through establishment of herbal gardens.
- (iv) Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- (v) IEC activities like Training / workshops / Seminars/ Conferences etc.
- (vi) Research & Development.
- (vii) Promotion of marketing and trade of medicinal plants produce.

(b): The Ministry of AYUSH, Government of India launched a centrally sponsored scheme of National AYUSH Mission (NAM) in September, 2014 as a flagship program for the development of AYUSH sector including Quality Control of Ayurveda, Siddha, Unani & Homeopathy (ASU&H) Drugs.

Under the component of Quality Control of Ayurveda, Siddha, Unani & Homoeopathy Drugs, grant in aid is provided to the States for the strengthening of Pharmacies, Drug Testing Laboratories as well as for improvement of the Drug Control Framework.

(c): The details of financial assistance provided to various States/UTs including Maharashtra during 2014-15 to 2019-20 for conservation and cultivation of medicinal plants and infrastructure development under AYUSH Ministry are at **Annexure I to V**.

(d): Ministry of AYUSH has signed 22 Country to Country MoUs for Cooperation in field of Traditional Medicine and Homeopathy. 21 MoUs for undertaking Collaborative Research/ Academic collaboration and 13 MoUs for setting up AYUSH Academic Chairs have been signed with foreign Universities. 32 AYUSH information Cell have been set up in 29 countries to disseminate authentic information about AYUSH systems of Medicine.

**Annexure – I**

**Details of fund released to the States/UTs including the state of Maharashtra under the Centrally Sponsored Scheme of National Mission on Medicinal Plants 2014-15 and under National AYUSH Mission (2015-16 to 2019- 20) for Cultivation of Medicinal Plants, Infrastructure (Post-harvest management Units, Nurseries, Collection Centres, Primary Processing Units etc.)**

								(Rs. in Lakhs)
S. No	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	Total
1	Andhra Pradesh	1200.61	133.780	451.16	211.872	128.586	314.9084	<b>2440.916</b>
2	Arunachal Pradesh	0	0	42.779	61.110	36.860	46.0050	<b>186.754</b>
3	Assam	0	0	120.239	393.250	189.122		<b>702.611</b>
4	Bihar	0	0	0	0	0	287.2012	<b>287.201</b>
5	Chhattisgarh	0	0	152.63	178.210	107.860	0.0000	<b>438.700</b>
6	Gujarat	172.25	168.415	212.189	158.700	308.710	0.0000	<b>1020.264</b>
7	Goa	0	0	14.47	26.590	22.937	38.7421	<b>102.739</b>
8	Haryana	87.5	51.6788	69.188	0	0		<b>208.367</b>
9	Himachal Pradesh	0	61.981	170.069	75.543	63.750	128.9440	<b>500.287</b>
10	Jammu & Kashmir	0	54.893	55.17	80.246	49.540	106.0377	<b>345.887</b>
11	Jharkhand	0	0	0	0	0	0.0000	<b>0.000</b>
12	Karnataka	110.82	137.204	203.331	219.341	148.100	157.4030	<b>976.199</b>
13	Kerala	0	126.5225	168.681	259.656	162.553		<b>717.413</b>
14	Madhya Pradesh	507.3	306.905	496.382	450.275	334.459	516.8730	<b>2612.194</b>
15	<b>Maharashtra</b>	<b>589.88</b>	<b>205.877</b>	<b>0</b>	<b>355.008</b>	<b>0.000</b>	<b>409.1058</b>	<b>1559.871</b>
16	Manipur	73.06	60.80	70.875	85.498	79.080	40.8287	<b>410.142</b>
17	Meghalaya	172.62	0	45.018	91.480	0.000	45.0264	<b>354.144</b>
18	Mizoram	57.72	14.384	44.317	97.510	62.140	25.2043	<b>301.275</b>
19	Nagaland	102.06	60.414	41.379	100.891	63.199	0.0000	<b>367.943</b>
20	Orissa	191.53	0	117.548	0	161.314	0.0000	<b>470.392</b>
21	Punjab	0	0	129.66	0	61.219	148.1536	<b>339.033</b>
22	Puducherry	0	0	4.96	0	13.84	6.7827	<b>25.583</b>
23	Rajasthan	42.51	113.532	226.055	747.846	272.379	521.5977	<b>1923.920</b>
24	Sikkim	77.24	30.731	31.706	24.980	0	0.0000	<b>164.657</b>
25	Tamil Nadu	926.57	144.224	252.725	228.275	173.088	305.9946	<b>2030.877</b>
26	Tripura	53.23	36.064	0	0	47.88	56.4336	<b>193.608</b>
27	Telangana	0	111.316	252.085	118.294	71.870	177.8982	<b>731.463</b>
28	Uttar Pradesh	0	720.012	528.173	249.180	912.043	0.0000	<b>2409.408</b>
29	Uttarakhand	202.03	60.466	195.367	130.147	75.670	182.0950	<b>845.775</b>
30	West Bengal	<b>0</b>	180.631	184.941	201.979	194.701	372.7332	<b>1134.985</b>
	<b>Total</b>	<b>4566.93</b>	<b>2779.830</b>	<b>4281.10</b>	<b>4545.881</b>	<b>3740.900</b>	<b>3887.968</b>	<b>23802.607</b>

**Annexure-II**

Details of financial assistance provided to various States/UTs under “Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants” during 2014-15 to 2019-20 for supporting primary processing infrastructure facilities for value addition of raw material and resource augmentation of medicinal plants to Joint Forest Management Committees (JFMCs)/ Panchayats/Van Panchayats/Self Help Groups (SHGs) etc. is as below:

**(Rs. in Lakh)**

S. No.	State/UT	Financial Year						Total
		2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	
1	Chhattisgarh	-	-	-	126.00	-	-	126.00
2	Gujarat	40.35	4.77	-	-	-	-	45.12
3	Karnataka	130.00		55.00	-	-	-	185.00
4	Kerala	132.00	60.00	25.00	-	12.50	-	229.50
5	Maharashtra	-	-	60.00	-	-	-	60.00
6	Madhya Pradesh	-	174.00	259.80	-	-	-	433.80
7	Manipur	-	-	-	35.00	-	15.00	50.00
8	Nagaland	15.00	-	-	-	-	-	15.00
9	Odisha	9.00	64.02	15.00	12.00	-	-	100.02
10	Punjab	-	-	107.80	-	398.88	37.76	544.44
11	Sikkim	141.98	-	70.99	-	-	-	212.97
12	Tamilnadu	-	15.00	12.08	48.32	-	-	75.40
13	Tripura	29.91	-	-	-	-	-	29.91
14	West Bengal	465.00	-	-	-	202.92		667.92
	<b>Total</b>	<b>963.24</b>	<b>317.79</b>	<b>605.67</b>	<b>221.32</b>	<b>614.30</b>	<b>52.76</b>	<b>2,775.08</b>

## Annexure-III

Details of financial assistance provided to various States/ UTs including Maharashtra State for conservation & resource augmentation to Forest Department & Forest Corporation during 2014-15 to 2019-20.

Name of State	Year					
	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20
Arunachal Pradesh	–	79.09	189.55	51.42	–	–
Andhra Pradesh	684.95	–	369.92	–	–	342.48
Assam	–	130.86	–	–	–	96.08
Chhattisgarh	222.36	171.67	158.49	126.00	–	106.54
Gujarat	33.83	72.34	425.45	233.18	870.41	92.10
Haryana	–	–	127.79	119.95	–	–
Himachal Pradesh	247.58	99.28	–	–	94.09	–
Jammu & Kashmir	–	–	–	–	60.63	–
Jharkhand	39.19	74.87	–	–	–	–
Karnataka	555.90	116.59	173.13	33.53	–	–
Kerala	–	57.75	251.51	82.00	13.95	–
Madhya Pradesh	–	405.95	78.3	270.32	15.47	–
<b>Maharashtra</b>	<b>316.98</b>	<b>745.98</b>	<b>293.93</b>	<b>290.00</b>	<b>43.55</b>	<b>235.70</b>
Manipur	–	385.3	–	527.08	–	333.07
Mizoram	–	157.18	–	124.02	207.5	–
Nagaland	67.77	–	49.76	72.00	–	–
Odisha	–	–	–	–	–	–
Punjab	–	–	–	–	–	–
Rajasthan	306.47	430.39	383.47	299.36	263.38	–
Sikkim	468.84	282.56	133.79	318.56	291.14	191.92
Tamil Nadu	–	55.75	64.28	18.45	–	–
Telangana	–	330	–	–	–	245.90
Tripura	178.02	67.17	–	–	–	120.00
Uttarakhand	64.73	151.42	156.05	62.76	94.39	38.13
West Bengal	–	–	31.20	–	–	23.37
<b>Total</b>	<b>3186.62</b>	<b>3814.15</b>	<b>2886.62</b>	<b>2628.63</b>	<b>1954.51</b>	<b>1825.29</b>

**Annexure-IV**

**Details of financial assistance provided to various States/ UTs through State Medicinal Plants Board including Maharashtra for maintenance of Nucleus Centre during 2014-15 to 2019-20 is as indicated below:**

<b>S. No.</b>	<b>Name of State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>
1	Andaman & Nicobar Islands	-	-	-	28.72	-	
2	Andhra Pradesh	-	-	-	25.80	-	
3	Arunachal Pradesh	-	-	-	-	20.00	
4	Assam	-	15.00	28.00	-	-	20.00
5	Chandigarh	4.95661	10.00	28.19	17.50	-	
6	Chhattisgarh	-	-	-	-	20.00	
7	Goa	-	20.00	24.74386	-	-	20.00
8	Gujarat	-	25.00	-	-	-	
9	Haryana	-	-	-	-	20.000	
10	Himachal Pradesh	-	25.00	-	-	-	23.30
11	Jammu & Kashmir	-	-	-	20.00	30.60	
12	Karnataka	10.00	-	30.00	26.51	5.78	35.24
13	Kerala	10.00	30.00	46.80	-	25.77	26.1167
14	Lakshadweep	5.00	15.00	-	-	20.00	
15	Madhya Pradesh	-	25.00	-	-	18.96	
16	Maharashtra	10.00	30.00	40.00	15.12211	-	
17	Manipur	5.00	15.00	27.33	-	22.306	
18	Meghalaya	-	-	-	-	-	20.00
19	Mizoram	-	15.00	30.00	-	-	36.102
20	Nagaland	5.00	15.00	30.00	-	20.36	
21	Orissa	-	-	20.00	-	20.000	
22	Puducherry	-	-	-	24.43	-	
23	Rajasthan	9.04621	20.00	34.50	-	25.86	
24	Sikkim	-	20.00	-	-	20.00	
25	Tamil Nadu	-	-	20.00	22.60	-	27.80
26	Telangana	-	20.00	47.00	-	-	
27	Tripura	-	20.00	-	-	20.00	
28	Uttar Pradesh	5.00	25.00	-	15.00	-	20.00
29	Uttarakhand	-	-	37.00	-	-	20.00

## Annexure -V

Details of financial assistance provided to various States/ UTs including Maharashtra during 2014-15 to 2019-20 for conservation and promotion of Medicinal plants and infrastructure development under AYUSH Ministry (Herbal Garden (GO/NGO), QPM, Nursery)

S.No	State/Uts	Sanctioned Amount (Rs. In lakh)	Sanctioned Amount (Rs. In lakh)	Sanctioned Amount (Rs. In lakh)	Sanctioned Amount (Rs. In lakh)	Sanctioned Amount (Rs. In lakh)	Sanctioned Amount (Rs. In lakh)
1	Andaman & Nicobar Island	-	-	25.77	-	-	-
2	Andhra Pradesh	57.20	-	-	-	18.92	-
3	Arunachal Pradesh	-	-	-	-	6.25	-
4	Assam	-	-	-	21.60	18.87	15.9
5	Delhi	83.60	-	36.5	3.00	5.94	0.45
6	Goa	2.00	6.36	25.65	-	27.00	-
7	Gujarat	136.48	-	-	-	-	-
8	Haryana	-	-	88.85	-	-	-
9	Jammu & Kashmir	-	-	53.00	-	-	-
10	Jharkhand	-	19.2	-	-	-	-
11	Kerala	68.75	62.44	52.25	-	-	12.5
12	Karnataka	16.9	-	-	-	-	--
13	Manipur	-	-	25	-	64.23	-
<b>14</b>	<b>Maharashtra</b>	<b>33.20</b>	<b>9.75</b>	<b>-</b>	<b>30.40</b>	<b>10.80</b>	<b>-</b>
15	Madhya Pradesh	-	6.25	33.5	20.39	-	-
16	Nagaland	-	5.30	10.60	-	75.45	-
17	Punjab	-	-	38.22	-	128.888	93.75
18	Pondicherry	-	-	1.68	-	-	-
19	Rajasthan	-	10.80	5.4	2.50	58.80	-
20	Sikkim	2.00	-	-	-	-	-
21	Tamilnadu	-	-	83.44	191.55	-	-
22	Telangana	-	14.95	62.4	-	-	11.65
23	Uttarakhand	-	35.36	48.55	13.96	18.70	16.20
24	Uttar Pradesh	24.80	-	84.42	10.6	5.76	5.4
25	West Bengal	-	5.40	103.49	10.80	-	6.25
	<b>Total</b>	<b>424.93</b>	<b>175.81</b>	<b>778.72</b>	<b>304.8</b>	<b>439.608</b>	<b>162.10</b>

